IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD.

Contempt Petition No. 68 of 2001

In

original Application No. 834 of 1998 this the 5th day of April 2002.

HON'BLE MR. S. DAYAL, MEMBER(A)
HON'BLE MR. RAFIQ UDDIN, MEMBER(J)

Satendra, S/o late Ram Subhag, R/o Village Jetha Hansi, District Deoria.

Applicant.

By Advocate : Sri S.K. om

Versus.

- 1. K.K. Pandey, Divisional Railway Manager, Northern Railway, Lucknow.
- Amitabh Khare, Sr. Divisional Personnel Officer,
   Northern Railway, Lucknow.
- Radhey Shyam Verma, Inspector of Works State,
   Charbagh, Lucknow.

Respondents.

By Advocate: Sri M.K. Sharma for Sri A.K. Gaur.

## ORDER (ORAL)

## BY HON'BLE MR. S . DAYAL, MEMBER (A)

This contempt petition was filed alleging the wilful disobedience of the order dated 12.7.2000 passed in 0.A. no. 834 of 1998 by which the respondents were directed to declare the result of screening test held in the year 1991 in respect of the applicant in pursuance of the letter dated 29.9.90 and also to decide the pending representation dated 17.6.97. The respondents were further directed to give findings on the facts as detailed in Annexure A-3 to the 0.A.

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2. The respondents have mentioned in para 10 of their Counter that due to want of vacancies, no screening was held after 1989. It is stated that the representation of the applicant has been decided and the applicant was informed that whenever any screening will be held in future the casual labour in order of their seniority will be called as per extent rules. As regards Annexure A-3, the applicant was unable to establish that persons named from that list, were junior to him. Hence, the order appears to have been complied with. Thus, the case for contempt against the respondents is made-out. The Contempt proceedings is, therefore, dropped and notices issued to the respondents are hereby discharged.

Member(J)

Member(A)

Girish/-